

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

Service Tax Appeal No. 11046 of 2019

[Arising Out Of OIA-AHM-EXCUS-002-APP-13-14-19-20 Dated-31/05/2019 Passed By Commissioner(Appeals)Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

Jhankhana Builders

A/F/-6 Dhanjibhai Complex, Ahmedabad
Gujarat

.....Appellant

VERSUS

C.C.E.-Ahmedabad-ii

Custom House... First Floor, Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

.....Respondent

WITH

Service Tax Appeal No. 11048 of 2019

[Arising Out Of OIA-AHM-EXCUS-002-APP-13-14-19-20 Dated-31/05/2019 Passed By Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

Jhankhana Builders

A/F/-6 Dhanjibhai Complex, Ahmedabad
Gujarat

.....Appellant

VERSUS

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Custom House... First Floor, Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

.....Respondent

APPEARANCE:

Ms. Rachna Khandhar, (C.A) for the Appellant

Shri. Himanshu P Shrimali, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

FINAL ORDER NO.A / 11333-11334 /2023

DATE OF HEARING:21.06.2023

DATE OF DECISION:21.06.2023

Somesh Arora

When the matter was called the learned C.A for the appeal sought to withdraw of the appeal by making suitable application on record. Accordingly, the appeals are dismissed as withdrawn.

(Dictated and pronounced in the open Court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**